

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2945  
ANSWERED ON:15.03.2010  
NON RELEASE OF FUNDS TO STATES UNDER MGNREGS  
Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of funds allocated by the Government under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2009-10, State-wise;
- (b) whether funds allocated to some of the State Governments for current fiscal year have not been released fully so far;
- (c) if so, the details thereof, State-wise and the reasons for non-release of funds;and
- (d) the time by which the said funds are likely to be released?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (d): Under Mahatma Gandhi National Rural Employment Guarantee Act, a budget provision of Rs. 39,100 crore had been made for the year 2009-10 for its implementation. Since Mahatma Gandhi NREGA is demand based, funds are released to the States based on the labour demand arising at the field level. Funds are to be kept upfront to meet any sudden spurt in labour demand. Next installment of funds is released to the State/District in case 60% of the total available funds have been utilized. Funds under Mahatma Gandhi NREGA are non-lapsable and un-spent funds of a financial year are carried forward to the next financial year to be used for meeting the labour demand in that year. State-wise funds released during 2009-10 (till date) and utilisation by the States (up to January, 2010) is given in the Annexure-I.